GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3837 ANSWERED ON:25.08.2011 SAFETY OF WOMEN PASSENGERS

Devi Aswamedh;Dome Dr. Ram Chandra;Haque Shri Sk. Saidul;Karunakaran Shri P.;Lagadapati Shri Rajagopal;Panda Shri Baijayant;Pradhan Shri Nityananda;Roy Shri Mahendra Kumar;Shetkar Shri Suresh Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the recent incident wherein a sportswoman lost her legs after being thrown out of a running train;
- (b) if so, the details thereof along with the cases of rising crimes against the women passengers reported during each of the last two years and the current year, zone-wise;
- (c) whether the Railways have taken any step to book the offenders and any financial or other assistance provided to the sportswomen; and
- (d) if so, the details thereof and the steps taken / being taken to curb the rising crimes against the women passengers in running trains?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) to (c): On 11.04.2011, between 4.10 hrs and 4.20 hrs, one lady passenger named Smt. Sonu alias Arunima Sinha wife of Robin Chitrawanshi resident of Alkapuri, Kurshi Road, P/S Gudumba, District Lucknow was involved in an incident while travelling by train no. 14205 running between Faizabad and Delhi, after passing Chanethi railway station. She was run over by train no. 13010 Dehradun- Howrah Express, which was running on the adjoining track, as a result she lost her left leg. She was taken to Civil Hospital Bareilly by railway staff. The cause of the incident is being investigated by the Government Railway Police.

On the basis of complaint lodged by the above lady passenger, Government Railway Police/ Bareilly has registered a case vide crime no. 121/2011 under section 307, 393 Indian Penal Code. No culprit has yet been identified. In addition to immediate relief, an amount of Rs 5 Lakhs has been paid to her towards interim compensation as per the orders of Hon'ble High Court Allahabad, Lucknow Bench. The payment was made vide Cheque No 791618 dated 21.04.2011 through Registry of the Hon'ble High Court. A statement showing the number of cases of crimes against women passengers in running train is attached as Appendix.

(d): Prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. As such the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. However, RPF supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by the Railways for security of the passengers:-

- 1. On vulnerable and identified routes / sections, 1275 trains are escorted by Railway Protection Force daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States daily.
- 2. An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, access control, Anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations and is under implementation.
- 3. Ladies special trains have been introduced in the Metro Politian Cities for lady commuters.
- 4. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
- 5. Regular drives against male persons travelling in ladies compartments are being conducted and the offenders are prosecuted under section 162 of the Railways Act.
- 6. An amendment in the Railway Protection Force Act to enable Railway Protection Force to deal with the passenger related offences more effectively is under active consideration.

7. Train escorting are intermediate stations	being	instructed	to be	more	vigilant	and	keep	watch o	on the	ladies	compartr	nents	whenev	er train	stops	s at